योजनाएं राज्यों द्वारा बनाई तथा कार्या-ज्वित की जाती हैं। इसलिए शहर क्षेत्रों में पेय जल पूर्ति पर राज्यों द्वारा प्रति ज्यक्ति पर किये जा रहे व्यय के बारे में सूचना इस मन्द्रालय के पास नहीं है।

(ख) ग्रामीण जल पूर्ति योजनाम्नों के लिए प्रति व्यक्ति व्यय ग्राम तौर पर उथले हैण्डपम्प नलकूपों के लिए 10 रूपये से 30 रूपये तक, गहरे हैण्डपम्प नलकूपों के लिए 50 रूपये से 120 रूपये तक ग्रीर पम्पिंग द्वारा पाइप जलपूर्ति के लिए 140 रूपये से 600 रूपये तक भिन्त-भिन्न है। उपयोग में लाई गई निधियों ग्रीर लाभान्वित जनसंख्या के ग्राधार पर ग्रामीण क्षेत्रों में पेय जल की पूर्ति पर प्रति व्यक्ति पर ग्रीसतन व्यय निम्नलिखित है:—

वर्ष		प्रति व्यक्ति ग्रौसतन व्यय
1980-81		160.00 रुपये
1981-82		162.00 रुपये
1982-83		152.50 रुपये

सिचित भूमि की उत्पादन क्षमता

382. श्री सत्यपाल मिलकः क्या कृषि मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या यह सच है कि देश में सिचित भूमि में ग्रनाज की उत्पादन क्षमता में ग्रौर वृद्धि नहीं हो पा रही है; ग्रौर
- (ख) यदि हां, तो स्थिति में सुधार करने के लिए क्या कदम उठाए जा रहे हैं ?

कृषि मंत्री (राव वीरेन्द्र सिंह)।
(क) जी नहीं, सिचित क्षेत्रों में उपज
में सामान्य रूप से यृद्धि दिखाई दी है।

(ख) प्रश्न ही नहीं उठता।

Pilferage of Items from SCI Vessels

383. SHRI M. KALYANASUNDA-RAM: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

- (a) whether Government's attention has been drawn to the complaints of handloom exporters from Tamil Nadu about pilferage of handloom items from shipments on vessels of Shipping Corporation of India to Penang and Singapore; and
- (b) if so, the details thereof and the steps being taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRA-NSPORT (SHRI Z. R. ANSARI): (a) and (b) No complaints have been received pilferage of handloom recently about items from shipments on vessels of SCI to Penang and Singapore. However, in the past three years or so 4 complaints were received and these were promptly investigated and necessary steps were taken to avoid such pilferage shortages as best as possible. While loading and discharging cargo strictest control and supervision is maintained. Similarly, at both ends recognised cargo handling contractors are engaged. Further to prevent crew labour reaching the cargo, the bales are usually covered under non-pilferable cargo on board.

Amendment to the Forest (Conservation Act, 1980

- 384. SHRI SURAJ PRASAD: Will the Minister of AGRICULTURE be pleased to state:
- (a) whether it is a fact that many areas where minerals are found in abundance are covered by forests;

- (b) whether the Forest (Conservation)
 Act, 1980 prohibits the State Government
 from using forest land for non-forest
 purposes without prior approval of the
 Central Government:
- (c) whether the State Government have to suffer inordinate delay in seeking permission of the Central Government for mining lease; and
- (d) if the answer to part (c) above be in the affirmative, whether the Central Government contemplate to amend the Forest (Conservation) Act, 1980 to em² Power the State Governments to grant exemption from the purview of the Act for granting lease on forest land?

THE MINISTER OF AGRICULTURE (RAO BIRENDRA SINGH): (a) Some minerals are found in forest areas.

- (b) Yes Sir.
- (c) The Central Government has already issued detailed guidelines to all the States for very expeditious handling of cases under the Forest (Conservation) Act, 1980. Delays do not generally occur at the Central Government level.
 - (d) Does not arise.

Prices of Potatoes

385. SHRI SURAJ PRASAD: SHRI INDRADEEP SINHA:

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether it is a fact that the prices of potatoes have crashed recently;
- (b) whether it i_S also a fact that the cold storages in the country are not keeping potatoes and are demanding exorbitant charges;
- (c) whether it is also a fact that Government have not fixed any support price of potatoes;

- 3_

(d) whether it is also a fact that Government have not set up any machinery to purchase potatoes to alleviate the difficulties of the potato growers; and (e) if so, what remedial measures Government propose to take in the matter?

THE MINISTER OF AGRICULTURE (RAO BIRENDRA SINGH): (a) Price of potato was remunerative throughout the country till the March, 1984. It still remains so in most parts of the country. However, the reports indicate a sudden slump in prices of potato in some parts of Uttar Pradesh in the last week of March, 1984.

- (b) According to the report of the State Government of Uttar Pradesh some cases of irregulations in regard to storing of potatoes in cold storages had come to their notice.
- (c) No, Sir. Minimum support price of Rs. 50 per quintal for Fair Average Quality potato has been fixed in Uttar Pradesh.
- (d) No, Sir. National Agricultural Cooperative Marketing Federation of India Ltd. (NAFED) in collaboration with Uttar Pradesh State Agency have started purchase operation of potato in Uttar Pradesh.
 - (e) Does not arise.

Ships purchased by the Shipping Corporation of India

386. SHRI RAM BHAGAT PASWAN: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

- (a) the details of ships alongwith their cost which have been purchased by the Shipping Corporation of India during the last three years;
- (b) whether tenders were invited for purchase of ships; and
 - (c) if so the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z.R. ANSARI): (a) The details of ships purchased by the Shipping Corporation of India during the last three years are given below:—